

Annexure – 4

Name of the corporate debtor: Andes Town Planners Pvt. Ltd, - under CIRP ; Date of commencement of CIRP: 02.03.2023

(Date of receipt of order 10.03.2023); List of creditors as on: 24.03.2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Note : Amt admitted provisionally as books and records of CD is not available

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset- off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Wind Constructions &	24-03-2023	61,09,00,000	-	Unsecured		YES	NIL				61,09,00,000	Unexplained claim
	<b>Total</b>		<b>61,09,00,000</b>	<b>-</b>								<b>61,09,00,000</b>	

Ashok Kumar Gupta

Interim Resolution Professional of Andes Town Planners Pvt. Ltd.

IBBI/IPA-003/IP-N00010/2016-2017/10072

Date 01.04.2023

Place Delhi